

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3527
ANSWERED ON:16.04.2010
MONITORING COMMITTEE
Bhagat Shri Sudarshan

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) : whether the Government has constituted any monitoring committee for the proper implementation of the schemes for welfare of women and children; and

(b) : if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : The Ministry does not have any separate Monitoring Committee. Several schemes of the Ministry have inbuilt system for the purpose of monitoring and proper implementation of the schemes for welfare of women and children. It is mandatory under them for the programme implementing agencies to furnish project progress reports and audited accounts of the funds released etc. For other schemes, the Ministry convenes review meetings with the State functionaries to appraise the performance of the ongoing programmes and undertakes evaluation through independent agencies.